

**IN THE INCOME TAX APPELLATE TRIBUNAL,  
KOLKATA 'C' BENCH, KOLKATA  
(Virtual Court Hearing)**

**Before Shri P.M. Jagtap, Vice-President (KZ)  
and Shri A.T. Varkey, Judicial Member**

**I.T.A. No. 899/KOL/2019  
Assessment Year: 2014-2015**

Assistant Commissioner of Income Tax,.....Appellant  
Circle-46, Kolkata,  
Aayakar Bhawan, 1<sup>st</sup> Floor,  
3, Government Place (West),  
Kolkata-700001

-Vs.-

Carewell Properties,.....Respondent  
254/3/1, Panchanantala Road,  
Howrah Maidan, Howrah-711101  
[PAN: AADFC2632F]

**CORRIGENDUM**

**Per Shri P.M. Jagtap, Vice-President:-**

As pointed out by the Revenue vide letter dated 8<sup>th</sup> July, 2021, there is a mistake in the order of the Tribunal dated 26<sup>th</sup> March, 2021 passed in ITA No. 899/KOL/2019 in mentioning Permanent Account No. as AFHPM9942B in place of the **correct Permanent Account no. of the assessee AADFC2632F**. The same is accordingly rectified and it is directed that the PAN of the assessee in the order of the Tribunal dated 26<sup>th</sup> March, 2021 be read as **AADFC2632F** in place of AFHPM9942B.

**Sd/-  
(A.T. Varkey)  
Judicial Member**

**Sd/-  
(P.M. Jagtap)  
Vice-President**

***Kolkata, the 1<sup>st</sup> day of September, 2021***

*Copies to :* (1) Assistant Commissioner of Income Tax,  
Circle-46, Kolkata,  
Aayakar Bhawan, 1<sup>st</sup> Floor,  
3, Government Place (West), Kolkata-700001

- (2) Carewell Properties,  
254/3/1, Panchanantala Road,  
Howrah Maidan, Howrah-711101
- (3) *Commissioner of Income Tax (Appeals)-14, Kolkata,*
- (4) *Commissioner of Income Tax- ,*
- (5) *The Departmental Representative*
- (6) *Guard File*

*By order*

*Senior Private Secretary/DDO,  
Income Tax Appellate Tribunal,  
Kolkata Benches, Kolkata*

***Laha/Sr. P.S.***